

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1541
ANSWERED ON:06.03.2000
PENDING CASES IN WOMEN COURTS IN DELHI
RAJESH RANJAN (PAPPU YADAV)

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether women courts had been set up in Delhi two years back for the disposal of cases relating to the crimes against women;
- (b) if so, the number of such courts set up alongwith locations thereof;
- (c) whether a large number of cases are pending in these courts; and
- (d) if so, the number thereof?

Answer

ANSWER
THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS

(SHRI RAM JETHMALANI)

(a)&(b):According to available information, four Women courts, one court of Additional Sessions Judge at Tis Hazari and three courts of Metropolitan Magistrates, one each at Tis Hazari, New Delhi and Karkardooma (Shahdara), are functioning with effect from 1.9.94.

(c)&(d):The Registry of the Delhi High Court has informed that 2687 cases were pending in these courts as on the 31st of December, 1999.